

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-06(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Chharia Holdings Ltd.
Vs
BRYs International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 Insolvency & Bankruptcy code 2016

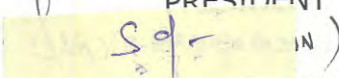
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Pawan Sharma] Adv	Petitioner	
2	Arpita Yadav			

ORDER

Learned counsel for the petitioner states that facts shall be placed on record at
the earliest.

List on 06.03.2017.

- Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)